

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.211 – IA 668 of 2022  
Item No.212 – IA 745 of 2022  
In  
CP(IB) 232 of 2018

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

IDBI Bank Ltd

V/s

JBF Petrochemicals Ltd

.....Applicant

.....Respondent

**Order delivered on 18/11/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant / RP :

For the Respondent :

**ORDER**

Due to paucity of time, matter could not be taken up for hearing.

List on 13.12.2022

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**